

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

6

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 20/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/78/2017
NAME OF THE PETITIONER(S) : THE SOUTH TRAVANCORE PLANTATIONS LTD
UNDER SECTION : 14(1)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM

N. SRIDHARAN
rep. by
R. RATESH

PCS

Advocate

N. Sridharan
[Signature]

ORDER

PCS representing the applicant and counsel for the applicant present. Heard.
Order is reserved.

-sdr
K Anantha Padmanabha Swamy
Member (Judicial)